

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

125. C.P. 290/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Jayendra Chhabildas Shah  
V/s.  
Hercules Rolling Shutters Private  
Limited.

SECTION 213, 242(4), 241(1) OF COMPANIES ACT, 2013

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Adv. Praharshi Sexena & Bhavika Thakkar i/b SSB Legal & Advisory for  
Petitioner & Adv. Ruddhi Bhalekar for Respondent No. 2 & 3 i/b ANM Global.

Ld. Counsel for the Petitioner seeks time to file rejoinder. Let the same be filed  
within two weeks.

From the DMS record, it is revealed that the Reply is under defect. We direct  
Respondent to remove defects, and make sure that the reply is displayed on  
DMS before the next date of hearing. List on **14.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//